

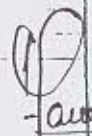
**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
POSTAL SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF
INDIA)**

31-3-11

In the Court of A.C.J.M. III

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		<u>012</u>			

Am Chd - [Signature]
Am Chd - [Signature]


 - Addl Chief Judicial Magistrate III
 Barilly

21-- 31/31, 2

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... *C27 Bareilly*

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)</p>
			<i>Nil</i>			

*Prepared by when
CR only*

[Signature]
**Chief Judicial Magistrate
BAREILLY**

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER, JYOTI ACCOUNT IN STATE BANK OF INDIA)

34/3/17

In the Court of **A.C.J.M.I**

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

NIL

BY ORDER

A.C.J.M.-1
BAREILLY

40 31.3.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... ACM (G) dated

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

oik

Saravali
31/3/11

ACJM IV BARDOLAI
31/3/11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A. E. J. M. VII Bareilly दिनांक 31/3/11

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks	
		<u>— — NIK — —</u>					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 अपर मुला मामिला जस्ट्रेट
 कोर्ट नं. 07
 बरेली